

Pressure to open newer and more effective subjects at plus two stage in Kendriya Vidyalayas

455. SHRI TALARI MANOHAR:
SHRIMATI BIJOYA CHAKRA-
VARTY;

Will the Minister of HUMAN RE-
SOURCE DEVELOPMENT be pleased to
state:

(a) whether it is a fact that All
India Kendriya Vidyalaya Teachers As
sociation has been pressing for opening
of newer and more elective subjects at
plus two stage in Kendriya Vidyalayas;

(b) if so, what are the details thereof; and

(c) what is the stand of the Sangathan
thereon?

THE MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE
DEVELOPMENT (SHRI BHAGEY
GOBARDHAN): (a) to (c) The All India
Kendriya Vidyalaya Teachers' Association
(AIKVTA) has requested for introduction of
new elective subjects such as Physical
Education, Music, JDrawing and Civics at
plus two stage. Kendriya Vidyalayas cater to
the educational needs of the children of
transferable Central Government Employees,
including Defence Personnel. Hence, it is
necessary to have uniformity in the courses
throughout the country. Offering more
elective subject at plus 2 level uniformly in all
Kendriya Vidyalayas would substantially
increase the requirement of funds for
additional teachers and class rooms, etc.
Keeping in view the resource constraints, the
number of new elective subjects has had to be
kept restricted.

**Encroachment of land by Western
coalfields Ltd.**

456. SHRI NARESH C. PUGLIA: Will
the Minister of ENERGY be pleased to
state:

(a) whether Government are aware that
the Western Coalfields Ltd. Ghugus

subarea has encroached 93. 21 acres of forest
land of Chandrapur District of Maharashtra;

(b) whether the W. C. L. has sought
forest and environmental clearance; if
not, the reasons therefor;

(c) whether Government have made any
enquiry in this regard; if so, what are the
results thereof; and

(d) what action Government propose to
take against those involved for violation of
the Forest Conservation Act?

THE MINISTER OF ENERGY (SHRI
KALYAN SINGH KALVI): (a) to (d) It has
been brought to the notice of Government that
Western Coalfields Ltd., has utilised certain
land for rehabilitation of residents of R. I.
Dafai (Colony) No. 1 of Ghugus area of
Chandrapur District and for construction of
stadium etc. The full details in this regard are
being ascertained and will be laid on the
Table of the House.

Merger of Vayudoot with Indian Airlines

457. DR. YELAMANCHILI SIVAI: SHRI
SURESH KALMADI:
SHRI HARVENDRA SINGH
HANSPAL:

Will the Minister of CIVIL AVIATION be
pleased to state:

(a) whether Government propose to
merge Vayudoot with Indian Airlines;

(b) what are the details of losses
suffered by Vayudoot since its inception;

(c) whether Indian Airlines is running
in profit at present; and

(d) to what extent the merger 'will
have a favourable impact on the func-
tioning of the Indian Airlines?

THE MINISTER OF STATE OF THE
MINISTRY OF CIVIL AVIATION (SHRI
HARMOHAN DHAWAN): (a) No, Sir.